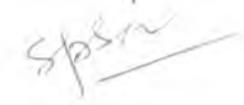


O.A. No231 of 2009.

7.9.2012

List revised. It is 1.00 P.M. Nobody is present on behalf of the applicant. It appears that the applicant is not interested in prosecuting this case, O.A. is dismissed in default and for non-prosecution.



(S.P. Singh)  
Member (A)

Girish/-

~~of order~~  
~~copy~~  
~~dated 7-9-12~~  
~~delivered~~  
~~12-9-12~~